

Annexure 3

Name of the corporate debtor: Uniworth Textiles Limited;

Date of commencement of CIRP: 14-11-2024 (Copy of the order received on 25-11-2024)

; Revised List of creditors as on: 16-01-2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of Voting share					
1	Asset Reconstruction Company (India) Limited	09-12-2024	4,03,26,41,615	4,03,26,41,615	Secured	4,03,26,41,615		No	#REF!					
										-	-	-	-	
	TOTAL		4,03,26,41,615	4,03,26,41,615					#REF!					

Note - The claims have been provisionally admitted basis the documents submitted by the claimant and the limited information as handed over by the Suspended Board in this matter. The same shall undergo a change basis the additional clarification/ documents/ information made available to the RP.